

1	2	3	4	5
30.	Delhi	290	297	429
31.	Lakshadweep	0	0	0
32.	Pondicherry	3	7	6
Total (UTs)		317	326	463
Total (All India)		16414	16453	18880

### Marine Sanctuaries

5833. SHRI SRIBALLAV PANIGRAHI :  
SHRI AYYANNA PATRUDU :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Olive Ridleys turtles and Dolphins have become victims of increasing activities of the trawlers in the Orissa Coast;

(b) if so, whether the Government proposed to declare the Chilka Lake and entire GAHIRMATHA coast in Orissa as a "marine sanctuary" to protect the rare marine species and make it compulsory for trawlers to have turtle excluder device?

(c) if so, the present position of the project;

(d) the amount earmarked for the purpose; and

(e) the time by which the proposal is likely to be implemented?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) A proposal to declare the Gahirmatha area as a marine sanctuary is under active consideration of the Government. The issue of a notification under the marine Products Export Development Authority Act, 1972 (MPEDA-ACT) requiring all shrimp vessels in the area to use Tuttle Excluder Devices (TED) is under consideration in the Ministry of Commerce.

(c) to (e) No amount has been earmarked for the purpose, and no time limit fixed.

[Translation]

### Disappearance of Married Women

5834. SHRI BHIMRAO VISHNUJI BADADE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the reaction of the Government to the incidents of disappearance of married women under the mysterious circumstances;

(b) whether there have been reports of harassment of married women by their in-laws for dowry;

(c) if so, the number of women reported missing in each State during 1996-97 and till date, State-wise; and

(d) the steps taken by the Government to curb this menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) The Government views with great concern the incidents of atrocities on women in different parts of the country.

'Police' and 'Public Order' being State subjects the registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments.

Available information about the incidence of 'kidnapping and abduction' and 'cruelty by husband and his relatives' during 1996 and 1997 is enclosed as Statement.

### Statement

Incidence of crimes committed against women during 1996 (State-UT-wise)

Sl. No.	State/UT	Kidnapping & Abduction	Cruelty by husband & his relatives upto the Month of)	Remarks
1	2	3	4	5
<b>States</b>				
1.	Andhra Pradesh	534	2388	November
2.	Arunachal Pradesh	13	0	Sept.
3.	Assam	600	236	November
4.	Bihar	NA	NA	-
5.	Goa	10	12	
6.	Gujarat	599	1910	
7.	Haryana	373	485	
8.	Himachal Pradesh	131	211	
9.	Jammu & Kashmir	127	0	August
10.	Karnataka	332	1383	
11.	Kerala	167	881	November
12.	Madhya Pradesh	1561	2057	
13.	Maharashtra	940	8589	
14.	Manipur	53	2	
15.	Meghalaya	0	0	February

1	2	3	4	5
16. Mizoram		3	0	
17. Nagaland		0	0	
18. Orissa		316	396	October
19. Punjab		184	194	
20. Rajasthan		2488	3900	
21. Sikkim		8	1	
22. Tamil Nadu		568	366	
23. Tripura		45	69	
24. Uttar Pradesh		2562	3649	
25. West Bengal		765	3181	
<b>Total (States)</b>		<b>12387</b>	<b>29910</b>	

**Union Territories**

26. A & N Islands		4	5	
27. Chandigarh		26	13	
28. D & N Haveli		3	6	
29. Daman & Diu		NA	NA	
30. Delhi		944	150	
31. Lakshadweep		0	0	October
32. Pondicherry		5	2	
<b>Total (UTS)</b>		<b>982</b>	<b>176</b>	
<b>Total (All-India)</b>		<b>13369</b>	<b>30086</b>	

Source: Monthly Crime Statistics.

Note: 1. Figures are Provisional.  
2. NA stands for not available.*Incidence of Crimes committed against women during 1997 (State & UT-wise)*

Sl.No.	State/UT	Kidnapping & Abduction	Cruelty by husband & his relatives upto the Month of)	Remarks
1	2	3	4	5
<b>States</b>				
1.	Goa	2	0	February
2.	Gujarat	44	157	January
3.	Himachal Pradesh	14	27	February
4.	Karnataka	59	203	February

1	2	3	4	5
5.	Madhya Pradesh	46	145	January
6.	Maharashtra	128	1079	February
7.	Manipur	3	0	February
8.	Mizoram	0	0	January
9.	Nagaland	0	0	February
10.	Sikkim	2	0	February
11.	Tripura	14	10	February
12.	Uttar Pradesh	417	523	February
<b>Total (States)</b>		<b>729</b>	<b>2152</b>	

**Union Territories**

13.	A & N Islands	0	0	January
14.	Chandigarh	2	2	February
15.	D & N Haveli	0	2	February
16.	Daman & Diu	0	0	January
17.	Delhi	159	19	February
18.	Pondicherry	0	9	March
<b>Total (UTs)</b>		<b>161</b>	<b>23</b>	
<b>Total (All-India)</b>		<b>890</b>	<b>2175</b>	

Source: Monthly Crime statistics.

Note: 1. Figures are provisional.  
2. Figures for remaining states/UTs not available.**Use of Hindi**5835. SHRI PAWAN DIWAN :  
SHRI RAM KRIPAL YADAV :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether use of Hindi in the electronic typewriters and computer is grossly being neglected and English is being given priority in comparison to Hindi in the country;

(b) the reaction of the Government thereto; and

(c) whether many changes are being made in the Hindi key board deliberately so as to curtail the promotion of Hindi in these fields?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) No, Sir.